NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 19/(MAH)/2016 CA

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE PARTIES: M/s. The South Indian Bank Ltd.

M/s. Bharati Defense & Infrastructure

SECTION OF THE COMPANIES ACT: 71(10) r.w. 117C(4) of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

Mr. Animadha Lad Advocale 1/6 BJ. Law Offices LLP Advocate for the Penhoner

Ms. ASTIYA · CUTCHI ADVOCATE ilb K. K. ASSOCUATES AD YOCATE FOR THE RESPONDENT

Order CP No. 19/71(10) r/w. 117C (4)/NCLT/MB/MAH/2016

Petitioner Counsel is present. Respondent Counsel is present, list this matter for final hearing on 28.09.2016.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)